NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP (IB) No.52/Chd/Pb./2017.

ln	the	matter	of:

M/s Bhushan Power & Steel Limited.

.....Petitioner.

Versus.

M/s M/s Deepak Fasteners Limited.

....Respondent.

Present:

Mr.Ashwani Talwar, Advocate with Mr.Lalit Kumar and

Mr.Kirti Bhardwaj, Advocates for petitioner.

Learned counsel for petitioner seeks time to argue on

the effect of judgment dated 26.07.2017 passed by the Principal

Bench of NCLT, New Delhi in C.A.No.(IB)-202 (PB)/2017, titled as

Punjab National Bank Vs. Bhushan Power and Steel Limited. List on

04.08.2017.

(Justice R.P.Nagrath) Member (Judicial)

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August 01, 2017.